

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/03/2019

O.A./260/743/2015

B K MOHANTY

-V/S-

ARCHAEOLOGICAL SURVEY OF INDIA

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray on behalf of Mr. P.B. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. S. Mohanty

Notes of The Registry	Order of The Tribunal				
	<p>Learned counsel for the applicant submits that he has no instruction from the applicant about this matter. Accordingly, the O.A. is disposed of being not pressed.</p> <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">kb</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
kb					